

National Company Law Tribunal
Allahabad Bench
Allahabad

75/241-244/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016.

NAME OF THE COMPANY: Mr. Sanjive Kishore Gupta & Ors.

Vs.

M/s U. P. Ceramics & Potteries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 241-244 of Companies Act, 2013.

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

Monica Nanda

Company
Secretary

Petitioner

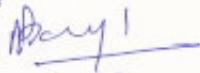


2.

Avadh

Order dated 22.12.2016

Respondent



75/241-244/ALD/2016 Mr. Sanjive Kishore Gupta & Ors. Vs.

M/s U.P. Ceramics & Potteries Pvt. Ltd. & Ors.

At request of both side and as the negotiations are in progress
finally the matter to be listed on 02.02.2017. If compromise is not
materialised the matter shall be heard without further adjournment.

List on 02.02.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.12.2016